

Master Circular
**Exposure Norms and Statutory/
Other Restrictions**

Proforma – I

**Information in respect of Loans and Advances
Sanctioned to the Bank's Directors (including Relatives)**

[Vide para 5.1.3]

Name of the Bank :

Position as on :

Sr. No.	Name of the Borrowers	Limits Sanctioned (Rs. in lakhs)						
		Date of Sanction/ Renewal	Type of Facility		Secured	Unsecured	Nature and Value of Security	Due Date/ Date of Maturity
			Funded	Non-funded				
1	2	3	4	5	6	7	8	9
Amount Outstanding (Rs. in Lakhs)								
Secured		Unsecured		Total (100% of Funded and 100 % of Non-funded Limits)	Whether in Excess of Exposure Norms/Limits stipulated by RBI		Action initiated in case of Overdue/ NPA Accounts	
10		11		12	13		14	

Note: Different type of facilities sanctioned to a borrower should be indicated separately against column 4 and 5.